

(b) Need to have further pig iron capacity during the Fourth Plan period is being reviewed in the light of the expected demand and available resources.

Allotment of additional land in Badli Industrial Estate (Delhi)

3408. **Shri B. S. Sharma:**
Shri Onkar Lal Berwa:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether the industrial units at Badli Industrial Estate have requested Government for the allotment of additional land adjacent to their units wherever possible; and

(b) if so, the action taken in the matter?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) Yes, Sir.

(b) The development work on 36 acres of land under the Badli Industrial Estate Expansion scheme is in full swing. The land will be allotted as soon as it is fully developed. The request of units located in the Badli Industrial Estate will also be considered on merits for allotment of additional land at the time of allotment of developed plots.

Functioning of Units in Badli Industrial Estate (Delhi)

3409. **Shri B. S. Sharma:**
Shri Onkar Lal Berwa:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) the number of industrial units at Badli Industrial Estate which are actually functioning at present;

(b) the number of such units which are not in production and from what date;

(c) whether Government have ascertained the reasons for their closing down;

(d) if so, the details thereof; and

(e) the action taken to get the units re-started?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) Six.

(b) One unit with effect from 1st July, 1965.

(c) Yes, Sir.

(d) Inadequacy of finances, shortage of raw materials and improper working have been responsible for the closure of the unit.

(e) The allottee was promised all reasonable assistance. But he has failed to get over the difficulties.

Supply of Raw Materials to units in the Badli Industrial Estate (Delhi)

3410. **Shri B. S. Sharma:**
Shri Onkar Lal Berwa:

Will the Minister of Industrial Development and Company Affairs be pleased to state whether Government have been able to provide raw materials to the industrial units at the Badli Industrial Estate so as to run the units to their full capacity?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): No, Sir. Upto the period April 1965—March 1966 the import policy declared by the Government of India was very restrictive. It was therefore not possible to feed the full capacity of these units. However, during the licensing period April 1965—March, 1966 when State ceilings were allotted for the first time, for import of raw materials licensed by the CCI&E, the units in the Badli Industrial Estate were given special consideration by the Delhi Administration and allotted extra foreign exchange by way of additional weightage to the extent of 25 per cent over and above their normal entitlement.

During the period April 1966—March, 1967, industrial units in Badli Industrial Estate were recommended

for issue of import licences for raw materials under the liberalised policy of the Government of India.

सखीकान्तपुर स्टेशन पर छापा

3411. श्री श्रीकार सिंह :
श्री हुकम चन्द कच्छबाब :

क्या रेलवे मंत्री 31 मार्च, 1967 के सतारांकित प्रश्न संख्या 280 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या उन व्यक्तियों के विरुद्ध जिन्होंने सखीकान्तपुर के स्टेशन मास्टर के कार्यालय पर छापा मारा था, पुलिस द्वारा की जा रही जांच भय पूरी हो गई है; और

(ख) यदि हां, तो उसका ध्यौरा क्या है ?

रेलवे मंत्री (श्री के० मु० पुनावा) :

(क) भभी नहीं ।

(ख) सवाल नहीं उठता ।

टर्बो आस्टरनेटर सेटों का निर्माण

3412. श्री रवि राव :
श्री मधु सिन्घे :
श्री जगन्नाथ राव जोशी :
श्री जर्जुन सिंह जेठिया :
डा० राज जलोहर जोड़िया :

क्या औद्योगिक विकास तथा सवसाय-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने एक कम्पनी को, जो टर्बो आस्टरनेटर सेटों का निर्माण करने की इच्छुक थी, उनका निर्माण न करने का आदेश दिया है;

(ख) क्या यह भी सच है कि उक्त कम्पनी इन सेटों का निर्माण करने में सक्षम है और उधे कच्चे भास के आयात के लिये केवल आवश्यक अनुमति माँगीये; और

(ग) यदि हां, तो इस कम्पनी को टर्बो आस्टरनेटर सेटों का निर्माण करने की अनुमति न देने के क्या कारण हैं ?

औद्योगिक विकास तथा सवसाय-कार्य मंत्री (श्री जगज्वरिन भर्ती ब्रह्मचर) : (क) जी, नहीं, इस प्रकार का कोई भी प्रस्ताव प्राप्त नहीं हुआ है ।

(ख) और (ग) - प्रश्न ही नहीं उठते ।

Export Potential Industries

3413. Shri Ram Kishan Gupta: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether it is a fact that many export-potential industries are not utilising their capacity to produce fully; and

(b) if so, the steps taken to give assistance to such industries?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) Yes, Sir.

(b) Export potential industries are given incentives in the form of cash subsidies. Those of the industries which fall in the list of Priority industries are given raw materials to their full requirements. Others earn import entitlements as per the current Import Trade Control Policy. These entitlements vary from 5 per cent to 50 per cent of the export depending on the industries.

Export of Iron Ore

3414. Shri Ram Kishan Gupta:
Shri Shukre:

Will the Minister of Commerce be pleased to state:

(a) the steps taken to increase the sale of iron ore in foreign countries;

(b) whether fresh contracts have been concluded with foreign countries in this regard; and